## GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:6001 ANSWERED ON:03.05.2010 SOCIAL WELFARE PROJECT Dubey Shri Nishikant

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of social welfare projects sanctioned in the State of Jharkhand during the last three years and the current year;
- (b) whether some of the projects are pending;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether there is any specific criteria to sanction such projects in the backward regions;
- (e) if so, the details thereof;
- (f) whether there is any Centralised Monitoring System to monitor the execution of such projects; and
- (g) if so, the details thereof?

## Answer

## MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SHRI D. NAPOLEON)

- (a) to (c): During last 3 years, 12 proposals were sanctioned under the scheme of Assistance to Disabled Persons for Purchase/fitting of Aids and Appliances and 6 projects were assisted under the Deendayal Disabled Rehabilitation Scheme. No project has been sanctioned so far during the current year. Processing of proposals for release of grants-in-aid is a continuous process and depends upon timely submission of complete proposals by the implementing agencies.
- (d) & (e): While forwarding proposals, State Government/Union Territories (UTs) are required to prioritize their recommendation considering the needs of different areas and also ensuring that the proposals from service deficient areas are accorded priority.
- (f) & (g): The utilization of assistance provided by the Ministry for projects implemented through the Non-Government Organisations is monitored through utilization certificates, audited statements and the inspection reports of the State Governments recommending the projects. Inspection are also carried out by the National Institutes and the officers of the Ministry as and when required. The Ministry also gets independent evaluation done of schemes and projects implemented by the Ministry.